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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB)No.430/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November 2017, 10.30 A.M

Name of the Company		Bankat Garodia (Venktesh Udyog) -Vs-McNally Sayaji engineering Ltd	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Rishav Banerjee, Adv } for respondent-
2) Mr. Aishwarya Kumar Arastu, Adv } Aishwarya Kumar
Arastu,
16/11/17

D Vishwanup Acharya, Advocate

For petitioner

16/11/17.

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the operational creditor has submitted that process of settlement is going on. Therefore, on this ground he made a request that time may be given.

Keeping in view of the submissions of the Ld. Counsel of the petitioner, the case is adjourned to **18/12/2017** for admission.

sd

(Jinan K.R.)
Member (J)

sd

(Vijai Pratap Singh)
Member (J)